



2026:AHC:30640

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1609 of 2026

Dr Laljee Gautam And 161 Others

.....Petitioner(s)

Versus

The State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shivendu Ojha, Sneh Pandey, Sr. Advocate
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Civil Misc. Correction Application No. 2 of 2026

1. By way of the present correction application, correction has been sought in the order dated 04.02.2026, para 4, second last/last line whereby after the word notional and before seniority, the word "promotion and" be inserted and similarly in para 6, second last/last line after the word notional and before the word seniority, the word "promotion and" be inserted. The date mentioned in para 6 being "20.01.2026" is substituted with "27.02.2026".
2. Learned Standing Counsel has no objection to the same.
3. Correction application is allowed.
4. Let the necessary corrections be incorporated.

(Vikas Budhwar,J.)

February 11, 2026

Rajesh